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## **HIGH COURT OF CHHATTISGARH : BILASPUR**

### **ORDER**


No. 12 /HCLSC/2026

Date : 28 /04/2026

A Monitoring Committee comprising of the following is constituted as per the direction contained in para 13 of the Judgment dated 16.04.2026 passed by Hon'ble the Supreme Court in **SLP (CRL) CRLMP No.(S) 7862/2017, Shankar Mahto Vs State of Bihar :-**

1. Mr. Rajeev Shrivastava, Senior Advocate - Member
2. Ms. Sharmila Singhai, Senior Advocate - Member
3. Mr. Dhiraj Kumar Wankhede, Advocate - Member
4. Mr. Vaibhav Shukla, Advocate - Member
5. Secretary, High Court Legal Services Committee -Ex-officio Member

By Order of Hon'ble High Court



**(Rajnish Shrivastava)**  
Registrar General

Endt. No. 1895/HCLSC/2026

Date : 28/04/2026

Copy forwarded to :-

1. Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, Judge, High Court of Chhattisgarh, Bilaspur & Executive Chairman, C.G. State Legal Services Authority, Bilaspur for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, Judge, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.

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4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, Judge, High Court of Chhattisgarh, Bilaspur & Chairman High Court Legal Services Committee, Bilaspur for kind information of His Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, Judge, High Court of Chhattisgarh, Bilaspur for kind information of Her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, Judge, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, Judge, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
8. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, Judge, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, Judge, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, Judge, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
11. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, Judge, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
12. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, Judge, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
13. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, Judge, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
14. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, Judge, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
15. Private Secretary to Registrar General for information.

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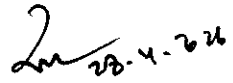
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16. Registrar (Judicial/Establishment/Computerization), High Court of Chhattisgarh, Bilaspur for information.
17. Director General (Prisons), Jail Head Quarter, Sector-19, Nava Raipur, Atal Nagar, Raipur, for information with a request to circulate this Order amongst the Jail Authorities working under his control.
18. The Member Secretary, Chhattisgarh State Legal Services Authority, Bilaspur for information.
19. Secretary High Court Legal Services Committee, High Court Campus, Bilaspur for information.
20. Mr. Rajeev Shrivastava, Senior Advocate, High Court of Chhattisgarh, Bilaspur for information.
21. Ms. Sharmila Singhai, Senior Advocate, High Court of Chhattisgarh, Bilaspur for information.
22. Mr. Dhiraj Kumar Wankhede, Advocate, High Court of Chhattisgarh, Bilaspur for information.
23. Mr. Vaibhav Shukla, Advocate, High Court of Chhattisgarh, Bilaspur for information.
24. Principal District & Sessions Judge, Balod/Balrampur Ramanujganj/ Balodabazar-Bhatapara/ Bilaspur/ Bemetera/ Bastar (Jagdalpur)/ Dakshin Bastar (Dantewada)/Dhamtari/ Durg/ Jashpur/ Janjgir-Champa/ Kabirdham (Kawardha)/ Korba/ Korla (Balkunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raipur/ Rajnandgaon/ Raigarh/ Surajpur/ Sarguja (Ambikapur) /Uttar Bastar (Kanker) for information.
25. Additional Registrar (Judicial/ Admn./ Classification/ Copying/ Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.
26. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
27. Chief Accounts Officer, High Court Chhattisgarh, Bilaspur for information.
28. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.

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29. Deputy Registrar (S.C.M.S. Cell & S.W./ D.E./ Protocol/ O/o R.G./ Dispatch/ Establishment/ Lawazima), High Court of Chhattisgarh, Bilaspur for information.
30. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ District Establishment/ Establishment/ Protocol/ O/o R.G./ Works/ Litigation, High Court of Chhattisgarh, Bilaspur for Information and necessary action.
31. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.

  
(Rajnish Shrivastava)  
Registrar General